

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

**SUB: DISTRICT AND SESSIONS JUDGES** - Appointment of certain Selection Grade Scale District Judges to Super Time Scale District Judges - **ORDERS - ISSUED.**

- READ:1. G.O.Ms.No.106 Law (LA & J - SC.F) Dept, dated 27.08.2003.  
2. G.O.Ms.No.119 Law (LA & J - SC.F) Dept, dated 02.08.2008.  
3. G.O.Ms.No.60, Law (LA & J - SC.F) Dept, dated 09.04.2010.  
4. G.O.Ms.No.108, Law (LA & J - SC.F) Dept, dated 06.08.2010.  
5. High Court's Letter Roc.No.6238/2018-B.Spl, dated 30.10.2018 addressed to the Governments of Andhra Pradesh  
6. G.O.Ms.No.85, Law (L.A & J - SC.F) Department, dated 26.12.2018 from the Government of Andhra Pradesh.

**ORDER ROC.NO.6238/2018-B.SPL. DATED: 11.01.2019**

The High Court is pleased to pass the following Order:-

On the recommendation made by the High Court, the Government of Andhra Pradesh have issued orders appointing certain Selection Grade Scale District Judges as Super Time Scale District Judges, vide G.Os. 6<sup>th</sup> read above.

The following Selection Grade Scale District Judges mentioned in G.Os. 6<sup>th</sup> read above, are appointed to Super Time scale District Judges with effect from the dates mentioned against their names, in the Scale of Pay of Rs.70,290-1540-76450/-.

SL NO	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
1	Sri T.Anand, Formerly Principal District and Sessions Judge, Chittoor now retired from service.	From 01.03.2016 to till his retirement i.e., on 30.04.2016

2	Sri K.V.Vijay Kumar, Formerly Principal District and Sessions Judge, Prakasam at Ongole now retired from service	From 01.04.2016 to till his retirement i.e., on 31.08.2016
3	Sri B.Ravindra Babu, Formerly Principal District and Sessions Judge, Krishna at Machilipatnam now resigned from service.	From 20.05.2016 to till his resignation i.e., on 08.06.2016

  
REGISTRAR GENERAL 11/11/19

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The **Registrar General and Other Registrars**, High Court of Andhra Pradesh
4. The Registrar, (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi..
6. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
7. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Prl. District and Sessions Judges, Chittoor, Prakasam at Ongole and Krishna at Machilipatnam.
11. The Pay and Accounts Officer, Government of Andhra Pradesh, Amaravathi.
12. **THE DISTRICT TREASURY OFFICERS:**  
Chittoor, Prakasam at Ongole and Krishna at Machilipatnam.
13. The Section Officer, B.Section, High Court of Andhra Pradesh, Hyderabad (**for taking necessary action in the matter**)

HIGH COURT FOR THE STATE OF Andhra Pradesh

ENDT.ROC.NO.6238/2018-B.SPL.

DATED:11.01.2019

"Communicating G.O.Ms.No.85, Law (LA, LA&J-SCF) Department,  
Government of Andhra Pradesh, dated 26.12.2018"

  
REGISTRAR GENERAL 11/1

To:

1. The Officers Concerned.
2. The Registrar General, High Court for the State of Telangana
3. The Registrar (Administration), High Court of Andhra Pradesh.
4. The Section Officer, B Section, High Court fo Andhra Pradesh  
(for information and necessary action)



**GOVERNMENT OF ANDHRA PRADESH  
ABSTRACT**

District Judges Super Time Scale – Appointment of Selection Grade Scale District Judges to Super Time Scale District Judges – Recommendations of the High Court – Orders – Issued.

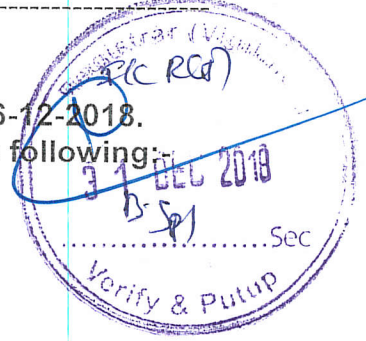
**LAW (LA&J-SC.F) DEPARTMENT**

G.O. Ms. No.85

Dated: 26-12-2018.

Read the following:

1. G.O. Ms. No.106, Law (LA&J – SC.F) Dept., dt. 27-08-2003.
2. G.O. Ms. No.119, Law (LA&J – SC.F) Dept., dt. 02-08-2008.
3. G.O. Ms. No.60, Law (LA&J – SC.F) Dept., dt. 09-04-2010.
4. G.O. Ms. No.108, Law (LA&J – SC.F) Dept., dt. 06-08-2010.
5. From the Registrar General, High Court of Judicature at Hyderabad, D.O. Lr. No.6238/2018-B.Spl., dated 30-10-2018.
6. From the Chief Secretary to Government, Government of Telangana, Hyderabad, Lr.No. 481/LA &J-SN-B/A3/2018, Dt. 30.11.2018.



**ORDER:-**

In the letter 5<sup>th</sup> read above, the Registrar General, High Court of Judicature, Hyderabad has stated that as per Rule 3 of the Andhra Pradesh State Judicial ( Service & Cadre) Rules, 2007, and as amended in G.O.Ms.No.60 and 108, Law (LA&J-SC-F) Dept., dt.19.04.2010 and 06.08.2010 respectively with regard to Selection Grade Scale and Super Time Scale of District Judges is as follows:

“provided that among the category of District Judges, 25% of the cadre strength thereof who have put in not less than five years of service shall be classified as “Selection Grade District Judges” and 10% of the cadre who have put in not less than three years of service as Selection Grade District Judges’ shall be classified as “Super Time Scale District Judges and it shall be deemed to have come into force w.e.f.01.01.2007”

and as per rule 4(2) of Andhra Pradesh State Judicial (Service & Cadre) Rules, 2007, the appointment to the class of Super Time Scale District Judges shall be by promotion on the basis of merit –cum- Seniority from among the cadre of Selection Grade Scale District Judges who have completed 3 years of Service.

2. The Registrar General, High Court of Judicature, Hyderabad has further stated that the High Court have decided to recommend the Government of Andhra Pradesh, for approval of the names of the following Selection Grade Scale District Judges who have completed 3 years of Service as Selection Grade Scale District Judges for appointment to Super Time Scale Grade District Judges from the dates shown below in the Column number (3) of the corresponding Table below:

TABLE

SL NO (1)	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE (2)	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE (3)
1	Sri I.Ramesh, Formerly Principal District and Sessions Judge, Khammam now retired from service	From 01.07.2015 to till his retirement i.e., on 31.07.2015

(PTO)

2	Sri B.Siva Nagi Reddy, Formerly Principal District and Sessions Judge, Mahaboobnagar now retired from service	From 11.10.2015 to till his retirement i.e., on 30.06.2016
3	Sri T.Anand, Formerly Principal District and Sessions Judge, Chittoor now retired from service	From 01.03.2016 to till his retirement i.e., on 30.04.2016
4	Sri K.V.Vijay Kumar, Formerly Principal District and Sessions Judge, Prakasam at Ongole now retired from service	From 01.04.2016 to till his retirement i.e., on 31.08.2016
5	Sri M.V.Raman Naidu, Formerly Chairman, Telangana Value Added (VAT) Appellate Tribunal, Hyderabad now retired from service	From 01.04.2016 to till his retirement i.e., on 30.06.2017
6	Sri C.Vijaya Saradhi Acharyulu, Formerly Principal District and Sessions Judge, Warangal now retired from service	From 01.05.2016 to till his retirement i.e., 30.06.2016
7	Sri B.Ravidndra Babu, Formerly Principal District and Sessions Judge, Krishna at Machilipatnam now resigned from service	From 20.05.2016 to till his resignation i.e., on 08.06.2016
8	Sri C.S.S.V.Durga Prasad, Formerly Registrar (Vigilance), High Court of Judicature at Hyderabad now retired from service	From 09.06.2016 to till his retirement i.e., on 31.01.2018
9	Smt. G.Udaya Gowri, Formerly Chief Judge, City Small Causes Court, Hyderabad now retired from service	From 01.07.2016 to till her retirement i.e., on 31.08.2017

3. The Registrar General, High Court of Judicature has requested the Government to issue necessary orders approving the names of the above said Selection Grade Scale District Judges as Super Time Scale District Judges and issue necessary orders for appointment of Sri T.Anand, Sri K.V.Vijaya Kumar and Sri B.Ravindra Babu to the post of Super time Scale District Judge, with effect from the dates mentioned against their names in the above table since the said officers were worked in the State of Andhra Pradesh by the time of bifurcation of State and retired while working in the State of Andhra Pradesh.

4. Government after careful examination of the matter, hereby approved the names of nine (9) Selection Grade District Judges mentioned at column number (2) of the table above and to appoint the following 03 (Three) Selection Grade Scale District Judges to Super Time Scale District Judges with effect from the dates mentioned against their names in the Revised Scales of Pay of Rs. 70290-1540-76450/-:

Sl. No.	NAME OF THE SELECTION GRADE SCALE DISTRICT JUDGE	DATE OF APPOINTMENT AS SUPER TIME SCALE DISTRICT JUDGE
(1)	(2)	(3)
1	Sri T.Anand, Formerly Principal District and Sessions Judge, Chittoor now retired from service	From 01.03.2016 to till his retirement i.e., on 30.04.2016



2	Sri K.V.Vijay Kumar, Formerly Principal District and Sessions Judge, Prakasam at Ongole now retired from service	From 01.04.2016 to till his retirement i.e., on 31.08.2016
3	Sri B.Ravidndra Babu, Formerly Principal District and Sessions Judge, Krishna at Machilipatnam now resigned from service	From 20.05.2016 to till his resignation i.e., on 08.06.2016

5. The Registrar General, High Court of Judicature at Hyderabad shall take necessary further action accordingly.

6. The orders issues with the concurrence of Government of Telangana vide their letter 6<sup>th</sup> read above.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**DUPPALA VENKATA RAMANA,  
SECRETARY TO GOVERNMENT,  
LEGAL & LEGISLATIVE AFFAIRS & JUSTICE.**

To

~~The Registrar General, FAC Registrar Vigilance High Court of Judicature  
At Hyderabad (with a request to communicate the copies to  
All the concerned.~~

The Secretary to Government ( LA &LA &J) Department, Law Department,  
Government of Telangana, Telangana Secretariat.

The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada.

The Director of Treasuries & Accounts, Ibrahimpatnam, Vijayawada.

The Accountant General, Andhra Pradesh.

// FORWARDED:: BY ORDER //

  
SECTION OFFICER (SC).